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Let a memo be filed to this effect within a week.

Ld. Counsel Ms. K.M. Dharaniyashree stated that R9 is a company under liquidation and nothing is available for distribution.

List the application for hearing on **14.06.2024**.

**IA/276(CHE)/2021 IN IBA/546/2019**

Ld. Counsel for the Applicant states that all the cases will be taken up by the Punjab National Bank based on the assignment deed being the leading Financial Creditor.

Let a memo be filed to this effect within a week.

List the application for hearing on **14.06.2024**.

**-Sd-**

**VENKATARAMAN SUBRAMANIAM**  
**Member (Technical)**

phk

**-Sd-**

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**